

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 26319/2019

BHAGWAN DEEN (DEAD) THROUGH LRS

Petitioner(s)

VERSUS

LALTA PRASAD (DECEASED) THROUGH LR. SALIG RAM & ORS. Respondent(s)

Date : 20-07-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit Kumar Singh, AOR

For Respondent(s)

Mr. Anurag Kishore, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Counter affidavit has already been filed on behalf of respondent nos. 1 to 3.

Hence, the matter shall be processed for listing before the Hon'ble Court under the rules.

S.P.S. LALER
Registrar